

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-206**

Appeal No.- 166/252/ND/2 020  
C.A No-142/ C-V/ND/2020

**IN THE MATTER OF:**

M/s Ahuja Hospitality Pvt Ltd

**Vs**

RoC

....Applicant

...Respondent

**SECTION**

U/s 252

Order delivered on 14.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

:

: Adv. Deepak, Adv. Vipul, Mr. A Yadubhushan Rao, Ld. ARoC

**ORDER**

**CA-166/2020:-**

An application bearing no. CA-166/2020 filed on behalf of petitioner under Rule 12 of Company Law Tribunal Rules.

List this CA alongwith the main application on the date fixed i.e. **01.04.2020**.

*sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*sdL*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)